

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1483  
ANSWERED ON:27.11.2002  
RETIRED SPORTS PERSONS  
ASHOK NAMDEORAO MOHOL

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether it has come to the notice of the Government about the bad condition of several retired sport persons who had represented at the national/international level;
- (b) if so, whether the Government have any scheme to help them after retirement who represented the country at national/ international level;
- (c) if so, the details thereof; and
- (d) if not the reasons therefor and the steps being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHNAN)

- (a) From time to time proposals are received from the outstanding sportspersons of yesteryears living in indigent conditions for financial assistance.
- (b) & (c) : Yes, Sir. Under the scheme of National Welfare Fund for Sportspersons, lump-sum financial assistance upto Rs. 40,000/- for medical treatment and pensions upto Rs. 2500/- per month are sanctioned to the retired sportspersons living in indigent circumstances, i.e., whose monthly income is less than Rs. 3,000/-.
- (d) Does not arise.